

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA No.11 In CIVIL APPEAL NO(s). 1248 OF 2004

T.G. KRISHNAMURTHY

Appellant (s)

VERSUS

IDBI & ORS.

Respondent(s)

(For permission to file appln. for directions)

(With office report )

(IA No.12-appln. for permission to file addl. documents)

Date: 03/02/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s)

Mr. R.Anand Padmanabhan,adv.

Mr. Pramod Dayal,Adv.

For Respondent(s)

Mr. A.Mariarputham,adv.

Ms.Aruna Matghur,adv.for

M/S Arputham,Aruna & Co.

Mr. R.C. Kaushik ,Adv

Mr. S.Bhatt,adv.

Mr. Atul Sharma,adv.

Ms. Shobha,Adv

Mr. T. Harish Kumar ,Adv

Mr. Jaideep Gupta,Sr.Adv.

Mr. S.Balaji,Adv.

Mr. S.Srinivasan,adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel appearing on behalf of the res  
pondent-bank

seeks time to take instructions.

The matter is adjourned for two weeks.

[SUMAN WADHWA]

[MADHU SAXENA]

COURT MASTER

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